NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 254/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Micron Flora Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rajcev Kumar, Advocates for the Petitioner

Ms. Lakshmi Gurung Standing Counsel for Income Tax Deptt. With Ms. Easha Kadian, Advocate

ORDER

Notice to the ROC returnable on 22nd January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)

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Member (J)